

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-507**  
IB-693/ND/2022  
IA/527/2023

**IN THE MATTER OF:**

Pradeep Kumar Jain

**.....Applicant**

**SECTION**

U/s 94 (1) IBC

**Order delivered on 02.02.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the RP : Adv Shruti Sharma

**ORDER**

**IA/527/2023:-**

This is a report filed by the RP under Section 99 of the IBC. Heard Ld. Counsel for the RP. Let notice be issued to the Personal Guarantor as well as Creditor for filing their response and appearance. Notice be issued by all modes and proof of service be filed. List this matter on **21.03.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**

**Sd/-  
(MAHENDRA KHANDELWAL)  
MEMBER (J)**